

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/2110/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the nd 22 April, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/DH/2019/6710/Estt., dtd. 11.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days casual leave on 12.04.2019 and 17.04.2019 along with station leave permission w.e.f. the evening of 11.04.2019 till the morning of 20.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/2111/A, dated 22.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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